COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 135 OF 2016

Dated: 13th August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

M/s National Engineering Industries Ltd. Appellant(s)

Versus

Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & Ors. Respondent(s)

ORDER

Due to administrative reasons, the matter could not be taken up. List the matter on **01.11.2018**.

COURT MASTER